

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6324

ANSWERED ON:15.05.2012

NAXAL STRATEGY

Ahir Shri Hansraj Gangaram;Bais Shri Ramesh;Dashmunsi Deepa ;Mahajan Smt. Sumitra;Manjhi Shri Hari;Naranbhai Shri Kachhadia

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has urged the State Governments to amend their policy and procedures regarding posting of Para-military Forces in naxal affected areas;
- (b) if so, whether the earlier strategies adopted by the Union Government and State Governments to deal with naxalites have been rendered ineffective;
- (c) if so, the reasons therefor alongwith the reaction of the Government thereto; and
- (d) the details of the steps being taken by the Government to deal with the naxalites in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): No, Madam.

(b) & (c): Does not arise.

(d): 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned, who deal with the various issues related to Left Wing Extremist (LWE) activities in the States. The Central Government monitors the situation closely and supplements and coordinates their efforts in several ways, inter-alia, including providing Central Armed Police Forces (CAPFs) to assist the State Police Forces to deal with the LWE problem.